

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 247
(IB)-208(ND)2020

IN THE MATTER OF:

M/s. Punjab Shuttering Store

... **Applicant/Petitioner**

Vs.

M/s. JMD Limited.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 09.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Jaskaran Singh (Adv) for JMD Ltd., Advocate Nikunj Hurria for the Operational Creditor, Adv. Sangeet Rai and Adv Depaish Tangoriya for the Petitioner

ORDER

Renotify this case on 30.04.2021



(T.S. SINGH)
COURT OFFICER